

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GREAT EASTERN SERVICES LIMITED

1.	Name Of Corporate Person	Great Eastern Services Limited
2.	Date Of Incorporation of Corporate Person	23/06/2020
3.	Authority Under Which Corporate Person Is Incorporated/ Registered	Ministry of Corporate Affairs Registrar of Companies (ROC) Mumbai
4.	Corporate Identity Number of Corporate Person	U61100MH2020PLC340929
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	Ocean House, 134/A Dr. Annie Besant Road, Worli, Mumbai City, Mumbai, Maharashtra, India, 400018
6.	Liquidation Commencement Date of Corporate Person	23/06/2025
7.	Name, Address, Email Address, Telephone Number and The Registration Number Of The Liquidator	Ms. Dipti Mehta Reg No: IBBI/IPA-002/IP-N00134/ 2017-18/10350 Authorization for Assignment Valid:31.12.2025 Address: 201-206, Shiv Smriti, 2nd Floor, 49A, Dr. Annie Besant Road, Above Corporation Bank, Worli, Mumbai – 400 018 Tel: +91 (22) 6611 9696 Email dipti@mehta-mehta.com Email vlqgreateastern@gmail.com
8.	Last Date for Submission Of Claims	23/07/2025

Notice is hereby given that the **Great Eastern Services Limited** has commenced voluntary liquidation on **23/06/2025**.

The stakeholders of **Great Eastern Services Limited** are hereby called upon to submit a proof of their claims, **on or before 23/07/2025**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: June 25, 2025

Place: Mumbai

Sd/-
Dipti Mehta
Liquidator of Great Eastern Services Limited
Reg No: IBBI/IPA-002/IP-N00134/2017-18/10350
AFA: 31.12.2025